53

THE MINIS!EI OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDK \ PAL SINGH): (a) Yes, Sir.

- (b) to (d) The P ikistani political leaders were unable to convince the displaced Pakistani nationals that requisite conditions prevailed in Pakist.n tor their safe return. This was reflected in the reports received by Government. Spate refugees, however, have since returned to Pakistan in small groups.
- (e) It would not be in the public interest to do so.

Visit by Chief Settlement Commissioner to Refugee Camps

- 1717. SHRI JAIRAMDAS DAULAT-RAM': Will the M nister of SUPPLY AND REHABILITATION be pleased to state:
- (a) whether the Chief Settlement Commissioner of Reli ibilitation had recently visited Jaipur in connection with matters relating to the refugees from Sind now living in Rajasthan camps;
- (b) whether he had visited some refugee camps also;
- (c) if so, whether he has submitted any report in this rega d;
- (d) what is the number of refugees from Sind in the Raja than Camps;
- (e) what was tl eir number according to each earlier periodical reports received by the Chief Settlement Commissioner from Rajasthan Govern nent; and
- (f) whether Goi Jrnmerit will place on the Table of the Hoi e the report of the Chief Settlement Comm .sinner on his impressions of his visit of Jaipur?

THE DEPUT1 MINISTER IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI G. VENKATSWAMY): (a) The Officer in question had gone to Jaipur to attend the Ninth Orientation Course for Chief Vigilance Oilicers from 2nd to 6th November, 1973.

- (b) and (c) Do not arise.
- (d) The numb of these Pak Nationals from Sind stavin; in the camps in Rajasthan as on 1-11 1973 was 48,088.

(e) The position is reported as under:

	As	on	til	Number of these persons in Rajasthan Camps.	
1 € 1079				En 094	
1-6-1973				53,234	
1-7-1973				51,034	
1-8-1973				49,219	
1-9-1973				48,850	
1-10-1973				48,383	

(f) Does not arise, in view of the reply given at (a), (b) and (c) above.

Maternity leave benefits to female workers in Chemical Industries

1718. SHRI SANAT KUMAR RAHA:

Will the Minister of LABOUR be pleased to state whether Government propose to extend the maternity leave benefit to the category of female workers drawing emoluments between Rs. 500 and 700 per month in Chemical industries covered under Employees State Insurance Act.-

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGO-VIND VERMA): The matter is being examined.

Financial allocation for the projects in the Ministry of External Affairs

- 1719. SHRI SHYAMLALGUPTA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) the financial allocation made during the Fourth Plan period in respect of schemes/projects concerning the Ministry of External Affairs;
- (b) what will be the likely expenditure by the end of the Fourth Plan;
- (c) what is the percentage of shortfall or enhancement of expenditure in respect of various schemes/projects; and
 - (d) the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRAPAL SINGH): (a) No such allocation was made in the Fourth Plan for the Minister of External Affairs whose expenditure is entirely non-plan.

- (b) Does not arise.
- (i) Does not arise.
- (d) Does not arise.